<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri. Justice Somasekhar Sundaresan** has issued the following directions :-

"Matters listed at Serial Numbers 514 to 524 on the Production Board today i.e. 27th June 2025 shall be taken up on the Supplementary Board on Monday, June 30, 2025."

Dated this 27th day of June, 2025.

By order,

Sd/-(A. H. Laddhad) Prothonotary & Sr. Master, High Court, O.S. Bombay. Sd/-(H. M. Bhosale) Registrar (Judl-I), High Court, A.S., Bombay.